# Central Administrative Tribunal Principal Bench, New Delhi.

### OA-1030/2017

## New Delhi this the 28th day of March, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

Sh. Rupesh Kumar, aged about 31 year, S/o Sh. Raj Kanwar Singh, r/o E-54, Kanwar Singh Nagar, Nangloi, Delhi.

**Applicant** 

(By Advocate: Sh. Umesh Mishra)

Versus

- The Director Education,
   The Director of Education,
   Government of NCT Delhi,
   Old Secretariat, Near Vidhan Sabha,
   Civil Lines, Delhi-110054.
- Delhi Subordinate Services Selection Board, Government of NCT Delhi, FC-18, Institutional Area, Karkardooma, Delhi-110092.
   Through its Chairman ...

Respondents

## ORDER (ORAL)

### Mr. Shekhar Agarwal, Member (A)

The applicant has submitted that he was a candidate for the post of TGT (English). He secured marks more than the cut off. However, his candidature was rejected by the impugned order dated 23.09.2016 on the ground that he had not studied English in all three years of Graduation. Learned counsel for the applicant submitted that the applicant has a Post Graduate degree in English. His candidature could not have been rejected in terms of the order of this Tribunal in the case of Geetanjali & Ors. Vs. GNCTD & Ors. in OA No. 1045/2015 with OA No. 248/2015. He also submitted that the applicant would be satisfied in case directions were issued to the respondents to examine the case of the

applicant in the light of the aforesaid judgment and extend to him the same benefits as were granted to the applicants therein.

2. In view of the limited prayer made by the applicant, we dispose of this OA, at the admission stage itself, without going into the merits of the case and without issuing notice to the respondents, with a direction to them to consider the case of the applicant in the light of the aforesaid judgment. In case, he is found to be similarly placed, then he may be given same benefit. In any case, decision may be taken by the respondents within a period of 60 days from the date of receipt of a certified copy of this order and communicated to the applicant by means of a reasoned and speaking order. No costs.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

/ns/